

MANIPUR GAZETTE

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 230

Imphal, Thursday, October 1, 2026

(Asvina 9, 1948)

**GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY COMMISSIONER: JIRIBAM DISTRICT**

NOTICE FOR THE APPOINTMENT OF ADMINISTRATIVE COMMITTEE OF ZILLA PARISHAD

Jiribam, the 29th of September 2026

No.14/1/1/2024(DC)JBM: In pursuance of the instructions issued by Secretariat: Rural Development & Panchayati Raj Department, Government of Manipur, conveyed vide letter No. SEC-12/1/2026-RD and PR-RD&PR (Part 2) dated 11.06.2026 and subsequent administrative approval conveyed vide letter No. SEC-12/1/2026-RD and PR-RD&PR (Part 2) dated 29.09.2026, and in exercise of the powers conferred under the relevant provisions of Section 109 read with Section 92 of the Manipur Panchayati Raj Act, 1994, the undersigned in the capacity of Deputy Commissioner, Jiribam district, hereby constitutes the Administrative Committee members as stipulated under Section 49 of the said act for the Zilla Parishad constituencies of Jiribam District, comprising the persons specified in Annexure-I to this Notification, with immediate effect.

2. The term of the Administrative Committee shall be till the notification of the 6th General Panchayat Election or 16.10.2026, whichever is earlier, in accordance with the instructions of the State Government.

ARVIND HANGLEM,
Deputy Commissioner, Jiribam

Annexure-I to F.No.14/1/1/2024(DC)JBM dated 29.09.2026

Sl. No.	Full Name	ZP No. & Name	Designation
1	Khangembam Janaki Devi	1-Hilghat	Chairperson
2	Thokchom Samarjit Singh	2-Borobekra	Member